

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
No.HC.VII-23/2005/ 2132 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, th 25 March, 2025.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your Letter No.DJT/1606/25, dated 24.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 28.03.2025 as well as casual leave on 29.03.2025, along with station leave permission from the evening of 27.03.2025 till the morning of 01.04.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/ 2133 /A, dated , 25-03-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)